

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. IA 1234/2022 In C.P. (IB)/2299(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Manish Shah RP of Tv Products India
Private Limited**

V/s

Amit Kantilal Shah and Ors.

IN THE MATTER OF

Arsenius Skill Capital

V/s

TV Products India Pvt Ltd.

APPEARANCES: -

FOR THE RP

: Adv. TN Chandrassekar
Mr. Manish Shah

Section: Application under any other provisions- IBC U/s 9 of (IBC)

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **19.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)